

NOTICE

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person that **at the Principal Seat at Bombay and its benches at Nagpur and Aurangabad and High Court of Bombay at Goa, on Friday, 23rd December 2022 :**

“In the Second Session, Court working hours will be from 3.00 p.m. to 5.00 p.m.”

Dated this 23rd day of December 2022.

By Order,

Sd/-
(S. B. Bhansali)
Prothonotary & Sr. Master
High Court, O.S. Bombay.

Sd/-
(V. R. Kachare)
Registrar (Judl-I)
High Court, A.S., Bombay.